

**GOVERNMENT OF INDIA
PETROLEUM AND NATURAL GAS
LOK SABHA**

UNSTARRED QUESTION NO:2020

ANSWERED ON:09.03.2006

SETTING UP OF REFINERY IN RAJASTHAN

Dangawas Shri Bhanwar Singh;Kaushal Shri Raghuvir Singh;Kripalani Shri Srichand

Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

- (a) whether the Government has designated its nominee for purchase of crude oil under the Production Sharing Contract (PSC) for block RJ-ON-90/1;
- (b) if so, the details thereof;
- (c) whether the Government has finalized the proposal for setting up of a refinery in Rajasthan;
- (d) if so, the details thereof alongwith the location identified for the purpose;
- (e) if not, the present status thereof; and
- (f) the time by which the final decision is likely to be taken in the matter?

Answer

MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRI DINSHA PATEL)

- (a) & (b) Yes, Sir. The Government has designated Mangalore Refinery and Petrochemicals Limited (MRPL), as the Government's nominee for purchase of entire crude oil to be produced from the block RJ-ON-90/1 as per Production Sharing Contract (PSC).
- (c) No, Sir. The Government does not finalize any proposal for setting up a refinery in the country as the refinery sector is a de-regulated sector and any public sector unit (PSU) or private company is free to set up a refinery in Rajasthan or elsewhere, depending on its commercial viability and company's strategy.
- (d), (e) & (f) Do not arise in view of (c) above.